

(b) Does not arise.

(c) The project involves the use of Cauvery waters and thus has inter State aspects in which the State of Mysore, Kerala and Tamil Nadu are concerned. These have to be sorted out between the three States.

Railway Hospitals on Southern Railway

4065. SHRI BHUVARAHAN : Will the Minister of RAILWAYS be pleased to state :

(a) the number of Railway hospitals on the Southern Railway at present;

(b) the criterion of opening of New Railway hospital in Districts of Tamil Nadu viz. whether it is railway division wise or important Railway junction-wise,

(c) whether there is any proposal to start a new railway hospital at Salem Junction in view of the new Salem-Bangalore railway line and other developmental works at Salem; and

(d) if so, when and if not, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) There are 11 Railway Hospitals on Southern Railway,

(b) to (d). The Railway Hospitals are provided at the Headquarters and the Divisional Headquarters of each Railway. In addition, the provision of a Railway Hospital/Health Unit at a particular place also depends on the concentration of staff at that place, its degree of isolation, non-availability of Government/Civil medical facilities in the area and frequency of train services to reach that place. At Salem, a Health Unit is already functioning which caters to the medical needs of the railway employees/their families of the Section. The work-load of the Health Unit at Salem does not at present justify opening of a full-fledged hospital there. Salem is looked after by the hospital at Erode.

Cases pending in Madras High Court

4066. SHRI BHUVARAHAN : Will the Minister of LAW AND JUSTICE be pleased to state :—

(a) the number of cases pending in the High Court at Madras for the last two years ;

(b) the reasons for this long delay in the disposal of cases,

(c) whether this is due to the non-appointment of Judges in the High Court in time; and

(d) if so, the reasons for the delay in the appointment of Judges in the High Court ?

THE MINISTER OF LAW AND JUSTICE (SHRI H. R. GOKHALE) : (a) and (b). The number of cases pending for more than 2 years at the end of 1970 was 9,654. Institutions have been on the increase from year to year and although the disposals have also increased, they could not keep pace with the institutions.

(c) and (d). During 1970 there was some delay in the appointment of three Judges as the process of consultation, and completion of formalities took some time. There are no vacancies now.

Setting up of Industrial Estate at Salem

4067. SHRI BHUVARAHAN : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether there is any proposal to set up an industrial estate for the benefit of handloom weaving community at Salem District, Tamil Nadu ;

(b) if so, the amount set apart for this purpose ;

(c) the time by which work will be started; and

(d) whether the Tamil Nadu Government had made recommendations regarding site for the proposed industrial estate ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) to (d). The information is being collected from the Government of Tamil Nadu and will be laid on the Table of the House.

Indian Technical Personnel to Foreign Countries

4068. SHRI B. S. MURTHY : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the number of Indian technical personnel sent to foreign countries for their industrial development;